

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5170- JK (LD) of 2026
DATED:- 20 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of J&K Service Selection Board as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 20- 04 -2026

No:-LAW-OIC/4/2026

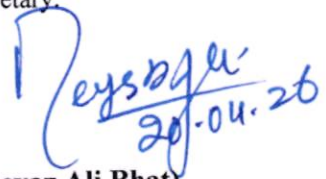
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer





Annexure to the Government Order No. 5170- JK (LD) of 2026 dated 20.04.2026

S No.	Title of the Case	OIC
1	TA No. 3196/2020 titled Musaib Ahmad Mantoo Vs. Union Territory of J&K and others	Mr. Sarib Sahran, Additional Secretary JKSSB
2	OA No. 1380/2025 titled Gulzar Ahmad Bhat & Ors. vs UT of J&K & Ors.	Mr. Sarib Sahran, Additional Secretary JKSSB
3	TA 53/2026 in SWP 557/2016 titled Sandeepu Dhar Vs State of J&K and others	Ms. Peunika Under Secretary JKSSB

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